



सत्यमेव जयते

राजस्थान राज-पत्र  
विशेषांक

साधिकार प्रकाशित

RAJASTHAN GAZETTE  
Extraordinary

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राज्य सरकार तथा अन्य राज्य प्राधिकारियों द्वारा जारी किये गये (सामान्य आदेशों, उप-विधियों आदि को सम्मिलित करते हुए) सामान्य कानूनी नियम।

**RAJASTHAN LEGISLATIVE ASSEMBLY SECRETARIAT  
ORDER**

**Jaipur, December 22, 2011**

**G.S.R. 157 :-** In exercise of the power conferred under Rule 4(2) of the Rajasthan Legislative Assembly Secretariat (Recruitment and Conditions of Service) Rules, 1992, Hon' ble Speaker, Rajasthan Legislative Assembly hereby issue the following order to make the amendments in the schedule, namely :-

**1. Short title and commencement.-**

- (a) These Rules may be called the Rajasthan Legislative Assembly Secretariat (Recruitment and Conditions of Service) (Amendment II) Rules, 2011.  
(b) They shall come into force with immediate effect.

**2. Amendment in Schedule.-**

(I) The existing entries in column no. 4 against serial no.3 Under the heading "Rajasthan Vidhan Sabha Secretariat Ministerial Service" shall be substituted by the following namely:-

(A) Graduate from any University established by Law in India.

AND

(B) "O" of Higher Level Certificate Course Conducted by DOEACC under Control of the Department of Electronics, Government of India.

OR

Computer Operator & Programming Assistant (COPA)/ Data Preparation and Computer Software (DPCS) certificate Organized under National/State Council of Vocational Training Scheme.

OR

Diploma in Computer Science/Computer Applications from a University established by law in India or from an institution